

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 143/2023/EZ

In The Matter of:

Sudhen Ghosh

... Applicant

Versus

The West Bengal Pollution Control
Board & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 06, THE
PRADHAN, BELIATORE GRAM PANCHAYAT.

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Filed by



INDRADEEP GHOSH

Advocate

Email: ghoshindradeep506@gmail.com

(M): 7003321437



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 143/2023/EZ

In The Matter of:

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... Applicant

Versus

The West Bengal Pollution Control
Board & Ors.

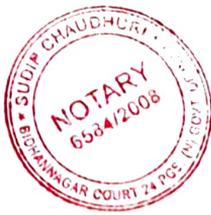
... Respondents

BEFORE THE NOTARY PUBLIC
AT BIDHAI NAGAR
DIST.-NORTH 24 PARGANAS

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 06, THE
PRADHAN, BELIATORE GRAM PANCHAYAT.

I, Sri Bibek Shee, S/o Madan Shee, aged about 39 years, by faith-Hindu,
and working for gain as the Panchayet Pradhan, Beliotare Gram Panchayet
having office at Viilage, Post & P.S- Beliotore, Pin: 722203, District:
Bankura, do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed in compliance to the Solemn Order
dated 12.10.2023, passed by the Hon'ble Tribunal.
2. That as per record available in the office of the Beliotore Gram
Panchayet, the unit of respondent number 8, is having trade license
from the year 1986 and time to time has applied for renewal of the
same regularly. The latest trade license is valid from 2023-2024, and
2024-2025.



Photocopies of the first Trade License, renewals and latest trade license are collectively annexed herewith and marked with the letter 'R-1'.

3. That it is also submitted that apart from the trade license the unit also produced the following statutory permissions/licenses:

- (i) Land Record challans (Khajna)
- (ii) Land Conversion certificate
- (iii) MSME Registration Certificate
- (iv) GST Registration Certificate
- (v) Profession Tax Payment Certificate
- (vi) Rate Contract Order issued by WBSEDCL (West Bengal State Electricity Distribution Company Limited).

Photocopies of the above documents are collectively annexed herewith and marked with the letter 'R-2'.

4. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Inchudap Ahal

Advocate

Bibek Shee
Deponent

Pradhan
Beliatore Gram Panchayat

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS



VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on^{4th} Day of December, 2023.

Identified by me

Inchudap Ahal

Advocate

Bibek Shee
Deponent

Pradhan
Beliatore Gram Panchayat

S. Chaudhuri

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regn. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

04 DEC 2023

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TRANSLATED COPY

**VEHICLE OWNERSHIP LICENSE FORM FOR ANUITY, BUSINESS AND
LIVELIHOOD**

BELIATORE GRAM PANCHAYAT

LICENSE NO. 17.

Vehicle Ownership Registration is valid till 31st March, 1987.

Beliatore gram Panchayat:- This is to certify that Beliatore Gram Panchayat is hereby granting this vehicle Ownership license for ANUITY, BUSINESS AND LIVELIHOOD to Mr. Suvendu Mukherjee of Beliatore Gram for his business entity namely KMT Industries as per the provision of Vehicle registration fees U/s 110(2) of West Bengal Gram Panchayat Act, 1958 and Rs 12/- (Rupees Twelve only) as the registration fee is hereby accepted.

This license is valid till 31st March, 1987.

Panchayt Pradhan

S/d

Date- 22.09.1986

Amerxe - 'R-1' 7

No. 260

BELIATORE GRAM PANCHAYAT

P.O. :- BELIATORE
P.S. :- BELIATORE * DIST. BANKURA

TRADE LICENCE

(Under Sec 223, West Bengal Panchayat Act 1973)

R/SL NO - 810/Best/07

Licence is hereby issued in favour of **K.M.T. INDUSTRIES**

Prop. **Sabhendu Mukherjee** s/o **Khemankar Mukherjee**

Vill. **Beliatore** P.S. **Beliatore**

District **Bankura** Trade **Transformer**

Weld repairing Beliatore

J.P. No. **130** 01

Renewed for the year 2008
Chandana Regi
31.03.08

K.M.T. Industries
Proprietor

He should abide by all conditions in which upon his failure in the licence

will be **CR No. 55/07-08 dt - 06.08.07**

Beliatore Gram Panchayat
Date: **06.08.07**

Renewed up to **31/3/2011**
Chandana Regi
08.04.10
Beliatore Gram Panchayat

Renewed for the year 2008
F/9 dt 11/08/08
Beliatore Gram Panchayat

Sabhendu Mukherjee
Pradhan
Beliatore Gram Panchayat

K.M.T. Industries
Proprietor

Renewed for the year 2013-14
Bardhana District
21/9/13
Bellatore Gram Panchayat

Renewed for the year 2018-19 up to
31st March
2019
Pradhan
Bellatore Gram Panchayat

Renewed for the year 2014-15 up to 31st March
Pradhan
Bellatore Gram Panchayat

Renewed for the year
Pradhan
Bellatore Gram Panchayat

Renewed for the year 2019-20 up to
31st March
2020
Pradhan
Bellatore Gram Panchayat

Renewed for the year 2015-16 up to 31st March
Pradhan
Bellatore Gram Panchayat

Renewed for the year 2020-21 up to
31-3-21
Pradhan
Bellatore Gram Panchayat

Renewed for the year 2016-17 up to
31st March
2017
Pradhan
Bellatore Gram Panchayat

Renewed for the Year 2021-22 up to
31-3-22
Pradhan
Bellatore Gram Panchayat

Renewed for the year 2017-18 up to 31st
March 2018
Pradhan
Bellatore Gram Panchayat

K.M.T. Industries

[Signature]
Proprietor

Annexure - (R-1)

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FORM 11

[See rule 58(2)]

Name Of District : **BANKURA**

Name Of Block : **BARJORA**

Name Of Gram Panchayat : **BELIATOR**

Trade Registration No:- **693**

Trade Registration Date:-**21-May-2022**

Trade Registration Certificate issue No:- **1**

Issue Date:-**21-May-2022**

Trade Registration Certificate issued for the period of: **2022-2023,2023-2024,2024-2025**

To **SUBHENDU MUKHERJEE**

(Name of Prop/partner/Director)

Full Address :

VILLAGE - **BELIATORE**

PARA - **COLLEGE PARA**

POLICE STATION - **BELIATORE**

POST OFFICE - **BELIATORE**

MOUZA - **130**

DAG - **01**

PIN NO - **722203**

Gram Sansad/ Part No. **BELIATORE**

Description of Trade : **ELECTRICAL CONTRACTOR, TRANSFORMER REPAIR**

Gram panchayat acknowledges a sum of **Rs. 750** (Rupees Seven Hundred and Fifty Only)

From **K.M.T INDUSTRIES**

(Name of Trade)

Grant of this certificate shall not absolve the applicant from the requirement of procuring all the statutory clearances to be obtained from the appropriate authority before actual commencement of the trade. If any violation/default is noted later is, the certificate shall be liable to be cancelled and the trade/business shall be closed down with immediate effect.

This Certificate Is Electronically Generated

N.B.: Gram Panchayat has every right to cancel or revoke or not allowing renewal of registration at any time

K.M.T. Industries

Ref. Application Docket No. **NOCNHYN35861816N**

<https://wbprd.gov.in/>

Proprietor

Amexvce - R2

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Govt. of West Bengal
Land & Land Reforms and Refugee
Relief & Rehabilitation
GRIPS eChallan



192023240248551408

GRN Details

GRN: 192023240248551408 Payment Mode: SBI Epay
GRN Date: 06/10/2023 13:51:41 Bank/Gateway: SBIPay Payment Gateway
BRN: 9578543375435 BRN Date: 06/10/2023 13:52:28
Gateway Ref ID: CHN8709297 Method: State Bank of India NB
GRIPS Payment ID: 061020232024855139 Payment Init. Date: 06/10/2023 13:51:41
Payment Status: Successful Payment Ref. No: REVE2023010701013

Depositor Details

Depositor's Name: SUBHENDU MUKHERJEE
Address:
Mobile: 9064383758
EMail: subhajitmukherjee06@gmail.com
Period From (dd/mm/yyyy): 06/10/2023
Period To (dd/mm/yyyy): 06/10/2023
Payment Ref ID: REVE2023010701013
Dept Ref ID/DRN: 0512023010723250

Payment Details

Sl. No.	Payment Ref No	Head of A/C Description	Head of A/C	Amount (₹)
1	REVE2023010701013	Deposition of Land Revenue-Land Revenue	0029-00-101-001-03	209
2	REVE2023010701013	Surcharge on Land revenue Rural Employment	0029-00-101-007-04	60
3	REVE2023010701013	Deposition of Land Revenue-Public Work Cess	0029-00-103-001-08	50
4	REVE2023010701013	Deposition of Land Revenue-Road Cess	0029-00-103-002-08	12
5	REVE2023010701013	Deposition of Land Revenue-Rural Employment Cess	0029-00-103-004-08	60
6	REVE2023010701013	Deposition of Land Revenue-Rural Education Cess	0029-00-103-010-08	20
			Total	411

IN WORDS: FOUR HUNDRED ELEVEN ONLY.

K.M.T. Industries
Proprietor

K.M.T. Industries
Proprietor

OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER

Barjora Bankura

Memo No. 1004/BJR/Conv.115

Dated, Bankura 15/07/2015

Conversion Case No. 110/BJR/2015 Dt 28/5/2015

To

Sri / Smt. Subhendu Mukherjee

S/o, W/o, D/o. Khemankar Mukherjee

Vill. Beliatore P.O. Beliatore P.S. Beliatore

Dist. Bankura

**Sub. - Permission of change of character of use of land
under section 4c of W.B.L.R. Act, 1955**

With reference to his / her application dated 25/5/2015 this is to
inform that prayer for change of character and use of land from Garayek. Palik

To Workshop is allowed with effect from this day in terms of sanction 4C of
W.B.L.R. Act, 1955 (Amended 1981) for the purpose of Workshop (Commercial) in
respect of the proposed land as specified below in the land schedule subject to be
attached in future any provision of land as to ownership or as to celling of land.

The enclosed sketch map showing the actual location of the land to be converted
is made a part of this order. This order is without prejudice to the provisions of the related
municipal / Panchayat Act of any prevalent in this respect.

SCHEDULE OF THE SUBJECT LAND

District : Bankura P.S. Beliatore
Mouza : Beliatore J. L. No. 130
Kh. No. : 1355 Plot No. 1
Area (in Ac.) : 0.08 Acre



Encl : 1 (one) sketch map.

K.M.T. Industries

K.M.T. Industries

Proprietor

15/7/15
Block Land & Land Reforms Officer
Barjora, Bankura

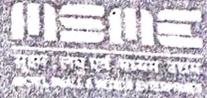
Collector U/s/4 (C) of W. B. L. R. Act, 1955

Annexure - (R-2)

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भारत सरकार
Government of India
सूक्ष्म, लघु एवं मध्यम उद्यम विभाग
Ministry of Micro, Small and Medium Enterprises



REGISTRATION CERTIFICATE



UDYAM-WB-02-0002215

K M T INDUSTRIES

MICRO

SERVICES

GENERAL

SOCIAL CATEGORY OF
ENTREPRENEUR

NAME OF UNIT(S)

S.No.	Udyog Aadhaar Memorandum	Unit(s) Name
1	WB02A0004286	K M T INDUSTRIES

OFFICIAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	BELIATORE	Name of Premises/ Building	BELIATORE, COLLEGE PARA, BANKURA, 722203
Village/Town	BELIATORE	Block	BARJORA
Road/Street/Lane	BELIATORE	City	BANKURA
State	WEST BENGAL	District	BANKURA , Pin 722203
Mobile	9434061321	Email:	kmt.subhendu@gmail.com

DATE OF INCORPORATION /
REGISTRATION OF ENTERPRISE

13/01/2020

DATE OF COMMENCEMENT OF
PRODUCTION/BUSINESS

01/04/1994

NATIONAL INDUSTRY
CLASSIFICATION CODE(S)

S.No.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	74 - Other professional, scientific and technical activities	7490 - Other professional, scientific and technical activities n.e.c.	74909 - Other professional, scientific and technical activities n.e.c.	Services

DATE OF UDYAM REGISTRATION

13/09/2021

In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 issued by the M/o MSME.

Disclaimer: This is computer generated statement, no signature required. Printed from

& Date of printing:- 13/09/2021

For any assistance, you may contact:

1. District Industries Centre: BANKURA (WEST BENGAL)

2. MSME-DI: KOLKATA (WEST BENGAL)

Visit :

K.M.T Industries

Proprietor



with the
Ministry of
MSME

Am-2 - Q-2

B



भारत सरकार
Government of India
संघ, लघु एवं मध्यम उद्यम विभाग
Ministry of Micro Small and Medium Enterprises



Type of Enterprise MICRO
Type of Organisation Proprietary
Owner Name SHRI SUBHENDU MUKHERJEE
Do you have GSTIN Yes
Email Id kmt.subhendu@gmail.com
Gender Male
Date of Incorporation 13/01/2020

Major Activity Services
Name of Enterprise K M T INDUSTRIES
PAN AECPM5650G
Mobile No. 9434061321
Social Category General
Specially Abled(DIVYANG) No
Date of Commencement of Production/Business 01/04/1994

Bank Details

Bank Name PUNJAB NATIONAL BANK
IFS Code PUNB0029820
Bank Account Number 298050010011

Employment Details

Male	Female	Other	Total
7	0	0	7

Investment in Plant and Machinery OR Equipment (in Rs.)

S.No.	Financial Year	Enterprise Type	Written Down Value (WDV)	Exclusion of cost of Pollution Control, Research & Development and Industrial Safety Devices	Net Investment in Plant and Machinery OR Equipment[(A)-(B)]	Total Turnover (A)	Export Turnover (B)	Net Turnover [(A)-(B)]	Is ITR Filled?	ITR Type
1	2019-20	Micro	2200000.00	200000.00	2000000.00	6912490.00	0.00	6912490.00	Yes	ITR - 4

Unit(s) Details

SN	Unit Name	Flat	Building	Village/Town	Block	Road	City	Pin	State	District
1	K M T INDUSTRIES	COLLEGE PARA	BELIATORE, COLLEGE PARA, BANKURA, 722203	BELIATORE		BELIATORE	BANKURA	722203	WEST BENGAL	BANKURA

Official address of Enterprise

Flat/Door/Block No.	BELIATORE	Name of Premises/ Building	BELIATORE, COLLEGE PARA, BANKURA, 722203
Village/Town	BELIATORE	Block	BARJORA
Road/Street/Lane	BELIATORE	City	BANKURA
State	WEST BENGAL	District	BANKURA , Pin : 722203
Mobile	9434061321	Email:	kmt.subhendu@gmail.com

National Industry Classification Code(S)

SNo.	Nic 2 Digit	Nic 4 Digit	Nic 5 Digit	Activity
1	74 - Other professional, scientific and technical activities	7490 - Other professional, scientific and technical activities n.e.c.	74909 - Other professional, scientific and technical activities n.e.c.	Services

Are you interested to get registered on Government e-Market (GeM) Portal

Yes

Are you interested to get registered on TReDS Portals(one or more)

Yes

District Industries Centre

BANKURA (WEST BENGAL)

MSME-DI

KOLKATA (WEST BENGAL)

Date of Udyam Registration

13/09/2021

Date of Printing

13/09/2021

K.M.T. Industries

Proprietor

Annexure - 2-2

H



Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number : 19AECPM5650G1ZG

1.	Legal Name	SUBHENDU MUKHERJEE			
2.	Trade Name, if any	K M T INDUSTRIES			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	0, 0, BELIATORE, BELIATORE, BELIATORE, Bankura, West Bengal, 722203			
5.	Date of Liability	01/07/2017			
6.	Period of Validity	From	01/07/2017	To	NA
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority				
Signature					
Signature Not Verified Digitally signed by DS GOODS AND SERVICES TAX NETWORK 1 Date: 2018.07.18 00:54:24 IST					
Name					
Designation					
Jurisdictional Office					
9.	Date of issue of Certificate	18/07/2018			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of application on 01/07/2017 .

K.M.T. Industries

Proprietor



GSTIN

19AECPM5650G1ZG

Legal Name

SUBHENDU MUKHERJEE

Trade Name, if any

K M T INDUSTRIES

Details of Proprietor

1

Name

SUBHENDU MUKHERJEE

Designation/Status

PROP

Resident of State

West Bengal

K.M.T. Industries

Proprietor

Annexure - R-2

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West Bengal State Tax on Professions, Trades, Callings and Employments Rules, 1979

Profession Tax Payment Certificate

[See Rule 13A]

A. Particulars of the Person/Employer :

- (a) Enrolment Certificate No. : 192013373362
(b) Registration Certificate No.: N.A.
(c) Income Tax Permanent Account Number (PAN) : AECPM5650G
(d) Applicant Name: SUBHENDU MUKHERJEE
(e) Trade Name: K M T INDUSTRIES
(f) Address: 0,BELIATORE,BELIATORE,722203
(g) Mobile Number: 9434061321
(h) E-mail Id: buddhadev83@gmail.com

B. Nature of Profession / Trade / Calling / Employment:

Serial 3(e) of the Schedule - Contractors of all descriptions engaged in any work

Tax paid for 2023-24 indicates turnover for 2022-23 to be:- Above Rs. 25,00,000 but not exceeding Rs. 50,00,000

C. Payment Status:

Information regarding payment of profession tax on Enrollment

Financial Year	Amount (Rs.)
2023-2024	1200
2022-2023	1200
2021-2022	1200
2020-2021	1200

**THE APPLICANT IS AN ENROLLED PERSON AND HAS PAID
TAX UP-TO-DATE.
THIS CERTIFICATE IS VALID TILL - 31/07/2024**

K.M.T. Industries


Proprietor

This System generated certificate is based on departmental database as on date and requires no signature.

Amevure - CR-2

WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED

(A Govt. of West Bengal Enterprise)

Office of the Chief Engineer : Procurement & Contracts Department

Vidyut Bhavan (4th Floor) : Bidhannagar : Block-DJ, Sector-II, Kolkata-700 091

Phone No. 033-2359-8397 : Fax No. 033-2359-1921 / e-mail -materialcontroller@yahoo.co.in

CIN- U40109WB2007SGC113473, website: www.wbsedcl.in, GSTIN No.-19AAACW6953H1ZX

Memo No.: P&C/ P-14/P-10/2021-22/DTR/RC/PC-III/345

Date: 29/08/2022

To,

M/s KMT Industries

Vill. & P.O.- Beliatare,

Dist.- Bankura, PIN- 722203.

Phone No.- 6294154859, Email- kmt.subhendu@gmail.com

Factory Address: Vill. & P.O.- Beliatare, Dist.- Bankura, PIN- 722203.

Sub : Rate Contract Order for Repairing of Damaged / Defective Distribution Transformers of Capacity 10/ 16/ 25/ 50/ 63/ 100/ 250/ 300/ 315/ 500/ 630 KVA with voltage class 11-6.6-6/0.433 KV & 33/0.4 KV against NIT No:P-14/2021-22/DTR/RC/PC-III, opened on 27/09/2021(1st Call) and NIT No.: P-10/2022-23/DTR/RC/PC-III opened on 23.06.2022 (2nd call)

Ref : Memo No.- P&C/P-14/P-10/2021-22/DTR/RC/PC-III/298 dated- 29/08/2022 of the CE (P&C), WBSIEDCL.

Dear Sir(s),

In continuation of our earlier office order vide above mentioned reference, we are pleased to inform you that you have been enlisted as an approved vendor for repairing of damaged /defective distribution Transformers of different ratings at the rates stipulated in the schedule subject to compliance of Company's Terms & Conditions as annexed below w.e.f. 01.09.2022 to 31.08.2024 (for 2 years).

Terms & Conditions

1. Annexure - I : General conditions of contract : Commercial.
2. Annexure - II : Technical Specification.
3. Annexure - III : Specimen copy of Letter of Intent (LOI).
4. Annexure - IV : Specimen copy of Formal Order.
5. Annexure - V : Specimen copy of Description of Work

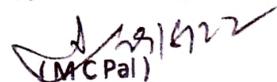
Schedule of Rates

5. Annexure - A : For supply items only- Rate of materials (both Stack Core DTR & Wound Core DTR).
6. Annexure - B : Rate of labour charges- For items related to Labour and Supervision for Stack Core Type DTR only.
7. Annexure - C : Rate of labour charges- For items related to Labour and Supervision for Wound Core Type DTR only.
8. Annexure - D : List of Enlisted Repairers.
9. Annexure - E : Format for test results.
10. Annexure - F : PV formula in the light of IEEMA.
11. Annexure - G : Format for stock statement of defective/repaired transformer at repairer's workshop.
12. Annexure - H : For Transportation of Transformers and Oil Barrels.
13. Address of Factory : As mentioned in Annexure- D.
14. Area of Operation : As mentioned in Annexure- D.

Please acknowledge the receipt of this order and convey your acceptance for the same within ten (10) days from the next date of issue of this order.

Encl.: Annexure - I, II, III, IV, V, A, B, C, D, E, F, G & H.

Yours faithfully,


(MC Pal)

Chief Engineer (Procurement & Contracts)
WBSIEDCL

K.M.T. Industries

Proprietor

Bibek Sheel
Pradhan
Beliatore Gram Panchayat

"VAKALATNAMA"

In the Hon'ble National Green Tribunal at Kolkata
Eastern Zone Bench

Signature

Suit / Case No. O. A. 143 of 20 23

Sudhin Ghosh

Plaintiff
Applicant
Appellant

--VS--

West Bengal Pollution Control
Board & Ors.

Defendant
Opp. Party
Respondent

KNOW ALL MEN By These

that I/We

Pradhan, Beliatore Gram Panchayat ... Respondent No. 6

do hereby in my/our name and my/our behalf constitute and appear Sri

Indradeep Ghosh, Advocate

true and lawful Pleader / Advocate & Attorneys is appear and act for me/us in the matter noted above to file suit written statement, conduct suit, appeal from original suit order etc. and from that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter depositing in our withdrawing money from, filling or taken our appear document and payment order from Court referring matters is dispute between the parties hereto arbitration, withdrawing the above matters with liberty to file fresh suit, sending properties released from attachment filling execution or miscellaneous case and other petitions, bedding at execution sale obtaining payment from us out of Court, withdrawing custody and other fees and doing on my / our behalf such other acts in the above matters as are

necessary and proper

I / We hereby agreeing to ratify and confirms all acts so do by the said Advocate of attorneys as my / our own acts and as if done by me / us to in intents and purposes.

Respondent No. 6 (Pradhan, Gram Panchayat, Beliatore)

Indradeep Ghosh
Advocate
8, KPC, Street, KOL- 700003

Enroll:- F/1731/2017

Enil:- ghashindradeep506@gmail.com (M):- 8901143100

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 143/2023/EZ

In The Matter of:

Sudhen Ghosh

... APPLICANT



VERSUS

The West Bengal Pollution Control
Board & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 06, THE
PRADHAN BELIOTORE GRAM
PANCHAYET, BANKURA DISTRICT.

INDRADEEP GHOSH

Advocate

Email: ghoshindradeep506@gmail.com

(M): 7003321437